HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-LPA No.2/2020

EMG-CM No.4/2020

(Through Video Conferencing from

Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through:- Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.41-A/2020

EMG-CM No.9/2020

(Through Video Conferencing from

Srinagar)

M/s Usman Construction and others

.....Appellant

Through:

Mr. Altaf Naik, Sr. Advocate (On Video Conference from High Court at Srinagar)

Union Territory of J&K and Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

HON'BLE THE CHIEF JUSTICE

V/s

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 19.05.2020

EMG-LPA No.2/2020 & EMG-LPA No. 41-A/2020

Heard Mr. Altaf Naik, learned Senior Advocate in part.

List for continuation of arguments on 20th May 2020.

(SANJAY DHAR) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu 19.05.2020 Raj kumar

